

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1439  
ANSWERED ON:30.07.2003  
MOBILE PHONE SERVICE IN MAHARASHTRA  
SURESH RAMRAO JADHAV (PATIL)

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government have received any proposal to provide mobile phone services in Gangakher, Jintoor and Basmat Talukas in Parbhani district of Maharashtra;
- (b) if so, the action taken by the Government in this regard; and
- (c) the time by which the said facilities are likely to be provided?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI . PRADHAN)

(a)to(c): Sir, the following four companies have been granted licences to provide Cellular Mobile Telephone Service (CMTS) in Maharashtra Telecom Circle Service Area:

- (i) M/s BPL Mobile Cellular Ltd.
- (ii) M/s IDEA Cellular Limited .
- (iii) M/s Bharti Cellular Ltd.
- (iv) M/s Bharat Sanchar NigamLtd. (BSNL) ( A Public Sector Undertaking)

Sir, as per the terms and conditions of the Licence for Cellular Mobile Telephone Service (CMTS), an operator for Telecom Circle Service Area is required to cover 10% of District Headquarters in the Service Areas within one year and 50% of District Headquarters within three years. The Licensee is also permitted to cover any other town in a district in lieu of the District Headquarter. The choice of District Headquarters/towns to be covered and further expansion beyond 50% District Headquarters/towns shall lie with the Licensees depending on their business decision.

As intimated by the above mentioned Licensees, presently Parbhani District Headquarter is covered by CMTS. Coverage of the said Talukas within Parbhani District is not mandatory under the CMTS Licence Agreement and depends upon the business/ commercial decision of the said Licensees.